

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION No. 1523
TO BE ANSWERED ON 26th JULY, 2022**

100th International Day of Cooperatives

**1523. SHRI PRATAPRAO JADHAV:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:
SHRI RAVI KISHAN
SHRI RAM KRIPAL YADAV
SHRI SHRIRANG APPA BARNE:
SHRI SUBRAT PATHAK:
SHRI MANOJ TIWARI:
SHRI SANJAY SADASHIVRAO MANDLIK:**

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government has recently celebrated the 100th International Day of Cooperatives;
- (b) if so, the details thereof along with the programmes organized on the said occasion and the aims of the International Day of Cooperatives;
- (c) whether the Government is working on drafting a new cooperative policy and schemes;
- (d) if so, the details along with aims and objectives thereof; and
- (e) the details of other initiatives/steps taken by the Government for providing cooperative education and training for bringing socio-economic development for inclusive growth in the country?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) & (b): Yes, Sir. On the occasion of 100th International Day of Cooperatives, the Government of India, in association with National Cooperative Union of India (NCUI), organized a Conference themed 'Cooperatives Build an Aatmanirbhar Bharat and a Better World.' The programme was widely attended by stakeholders from across the country, besides international delegates.

The Government of India, through National Council for Cooperative Training (NCCT) also organized a webinar on the theme ‘Convergence and Scaling up in the Cooperative Training’ which was attended by stakeholders and representatives from the cooperative sector.

The aim of the International Day of Cooperatives is to increase awareness of cooperatives and promote the movement’s ideas of international solidarity, economic efficiency, equality and world peace.

(c) & (d): To strengthen the cooperative movement in the country and deepening its reach up to the grassroots, the Ministry is currently in the process of formulating a New Cooperation Policy. The policy is being formulated in consultation with various stakeholders which include Central Ministries/Departments, States/UTs, Cooperative Unions & Federations, Institutions and general public.

Besides, a number of schemes have been initiated, the details of some of which are as under:

i. Centrally sponsored project “Computerization of PACS” has been approved with a budgetary outlay of Rs. 2516 crores for digitalization of 63,000 functional PACS which are the grassroot level economic entities of the three-tier rural credit structure. This project will bring transparency and efficiency in their operations.

ii) Draft Model Bye-Laws of PACS are being prepared in consultation with the State Governments, National Cooperative Federations and all other stakeholders. The Model bye-laws of PACS is aimed at making PACS vibrant multi-purpose economic entities at village/panchayat-level.

iii) A new scheme titled “Cooperation to Prosperity” is also being formulated in consultation with all the stakeholders.

(e) In order to professionalize the working of cooperatives in India, steps are being initiated to augment, restructure & reorient the existing cooperative education & training system in the country, in consultation with various stakeholders. The aim is to standardize and bring high-quality education/training so as to make cooperatives more efficient and productive to contribute in inclusive growth.
